

**GOVERNMENT OF INDIA
MINISTRY OF LABOUR AND EMPLOYMENT
RAJYA SABHA
UNSTARRED QUESTION NO. 735
TO BE ANSWERED ON 05TH FEBRUARY, 2026
EMPLOYMENT GENERATION IN MAHARASHTRA**

735. DR. MEDHA VISHRAM KULKARNI:

Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

- (a) whether Government has monitored the progress of employment generation and formalisation of jobs under the new Labour Codes that are reported to have contributed to significant job growth;**
- (b) if so, the details regarding registered employment increases, reduction in unemployment rates and expansion of social security coverage for workers in Maharashtra during the last three years;**
- (c) whether any State-specific schemes or financial support have been provided to industries in Maharashtra to facilitate compliance with the new Code on Wages and Social Security Code; and**
- (d) if so, the details of such support, the number of beneficiaries and the outcomes achieved?**

ANSWER

**MINISTER OF STATE FOR LABOUR AND EMPLOYMENT
(SUSHRI SHOBHA KARANDLAJE)**

(a) to (d): The four Labour Codes viz., the Code on Wages, 2019, the Industrial Relations Code, 2020, the Code on Social Security, 2020, and the Occupational Safety, Health and Working Conditions (OSH) Code, 2020, which subsume 29 central labour laws, have been enforced with effect from 21 November, 2025. The Codes strengthen the protection available to workers, including unorganised workers.

The new Labour Codes are aligned to provide social security coverage and employment safety nets with emerging technological and economic realities which includes:

- (i) Universalisation of social security by extending coverage to organized and unorganised workers including gig and platform under the Code on Social Security, 2020, thereby strengthening protection against employment-related vulnerabilities.**
- (ii) Labour protection measures, including re-skilling funds and dispute resolution under the Industrial Relations Code, 2020, to facilitate workforce adjustment during structural and technological changes.**
- (iii) Adoption of digital systems, including electronic registration, license, filing of returns and technology-enabled inspections to ensure compliance.**

The data on Employment and Unemployment is collected through Periodic Labour Force Survey (PLFS) which is conducted by the Ministry of Statistics and Programme Implementation (MoSPI) since 2017-18. The survey period is July to June every year.

As per the data available in latest Annual PLFS Reports, the estimated Worker Population Ratio (WPR), indicating employment, on usual status for persons of age 15 years and above has increased from 46.8% in 2017-18 to 58.2% in 2023-24. Further, the Unemployment Rate for the persons of age 15 years and above has decreased from 6.0% in 2017-18 to 3.2% in 2023-24.

The Ministry of Labour and Employment had launched e-Shram portal on 26.08.2021 for creation of a Comprehensive National Database of Unorganised Workers. The e-Shram portal is meant to register and support the unorganised workers by providing them a Universal Account Number (UAN) on a self-declaration basis. The Ministry of Labour and Employment has also launched the e-Shram- 'One-Stop-Solution' that entails integration of different social security/welfare schemes at single portal i.e., e-Shram. This is envisaged to enable unorganised workers registered on e-Shram to access social security schemes and see benefits availed by them so far, through e-Shram. As on 02.02.2026, 1.83 crores workers in Maharashtra have registered on this portal.

In addition, the Government is implementing Employment Linked Incentive (ELI) Scheme named as the Pradhan Mantri Viksit Bharat Rozgar Yojana to support employment generation, enhance employability and social security across all sectors, with special focus on the manufacturing sector. The scheme with an outlay of Rs 99,446 Crore aims to incentivize the creation of more than 3.5 Crore jobs in the country, over a period of 2 years.
